

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JUNE 2021
(data as on 13.07.2021)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	9	5	295
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	205	93	3087
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	9	56	346
BONDED LABOUR (Inc. Code 601)	20	36	284
CHILDREN (Inc. Code 100-117)	49	41	268
WOMEN (Inc. Code 1300-1316)	405	365	1085
SC/ST/OBC (Inc. Code 1900-1909)	79	76	265
OTHERS	6916	4993	7079
TOTAL	7692	5665	12709

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of June 2021

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	0	2	101
HRD	4	9	82

Cases where NHRC recommended Monetary relief during the month of June 2021

Nature of incident	No of Cases	Amount recommended (in Rs.)
CHILDREN	1	100000
CHILD LABOUR	1	100000
EXPLOITATION OF CHILDREN	2	350000
NEO NATAL DEATH	1	200000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	2	300000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	2	200000
MEDICAL NEGLIGENCE	2	300000
CUSTODIAL DEATH (Judicial)	13	3850000
ATROCITIES ON SC/ST (BY POLICE)	1	200000
CUSTODIAL TORTURE	1	100000
DEATH IN POLICE ENCOUNTER	2	2000000
FAILURE IN TAKING LAWFUL ACTION	2	800000
RAPE	1	200000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	3	6800000
DEATH DUE TO ELECTROCUTION	3	1000000
ABUSE OF POWER	1	50000
TOTAL	38	16550000